

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 9121-9122/2014

CHHANNU LAL (DECEASED) THR LRS

Appellant(s)

VERSUS

LAXMI NARAIN (DECEASED) THR LRS & ORS.

Respondent(s)

Date : 16-03-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on all the respondents but no one has entered appearance on their behalf.

Ld. Counsel for the appellant has failed to file the statement of case within the statutory period. Filing of Statement of Case is not mandatory as per amended Supreme Court Rules, 2013. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG